

(Authorised English Translation)

**THE RAJASTHAN SPECIAL COURTS (REPEAL) BILL,  
2020**

**(To be introduced in the Rajasthan Legislative Assembly)**

A

*Bill*

*to repeal the Rajasthan Special Courts Act, 2012.*

Be it enacted by the Rajasthan State Legislature in the Seventy-first Year of the Republic of India, as follows:-

**1. Short title and commencement.-** (1) This Act may be called the Rajasthan Special Courts (Repeal) Act, 2020.

(2) It shall come into force at once.

**2. Repeal of Rajasthan Act No. 38 of 2012.-**The Rajasthan Special Courts Act, 2012 (Act No. 38 of 2012) is hereby repealed.

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**STATEMENT OF OBJECTS AND REASONS**

To provide for the constitution of Special Courts for the speedy trial of certain class of offences and for confiscation of the properties involved the Rajasthan Special Courts Act, 2012 (Act No. 38 of 2012) was enacted and published in the Rajasthan Gazette, Extraordinary, dated December 11, 2012.

In view of amendments made in sections 4 and 13(1) and insertion of new section 18A in the Prevention of Corruption Act, 1988 (Central Act No. 49 of 1988), the Rajasthan Act No. 38 of 2012 loses its existence by virtue of the provision contained in article 246 read with article 254 of the Constitution of India.

Since the Central Legislation has covered the subject of the Rajasthan Special Courts Act, 2012 (Act No. 38 of 2012) the Act of 2012 has become obsolete. In view of this, it is proposed that the Rajasthan Special Courts Act, 2012 (Act No. 38 of 2012) be repealed.

The Bill seeks to achieve the aforesaid objective.

Hence the Bill.

अशोक गहलोत,  
**Minister Incharge.**

राजस्थान विशेष न्यायालय (निरसन) विधेयक, 2020

(जैसाकि राजस्थान विधान सभा में पुरःस्थापित किया जायेगा)

राजस्थान विधान सभा

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राजस्थान विशेष न्यायालय अधिनियम, 2012 को निरसित करने के लिए विधेयक।

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(जैसाकि राजस्थान विधान सभा में पुरःस्थापित किया जायेगा)

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प्रमिल कुमार माथुर,  
सचिव।

(अशोक गहलोत, प्रभारी मंत्री)

Bill No. 19 of 2020

**THE RAJASTHAN SPECIAL COURTS (REPEAL)  
BILL, 2020**

**(To be introduced in the Rajasthan Legislative Assembly)**

**RAJASTHAN LEGISLATIVE ASSEMBLY**

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**(To be introduced in the Rajasthan Legislative Assembly)**

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**PRAMIL KUMAR MATHUR,  
Secretary.**

(Ashok Gehlot, **Minister-Incharge**)